

CITY CIVIL COURT MUMBAI
COURT 14 ADDL. SESSION JUDGE
HHJ. SMT. SONALI P. AGARWAL
CIVIL CAUSE LIST DATED 22.09.2020

URGENT MATTERS

SRNO	CASE TYPE	CASE NO.	TITLE	NAME OF ADVOCATE
1	SUMMARY CIVIL SUIT	1043/14 C/S 625/17 S/J 407/14	NADEEM SIDDIQUE ALLANA Vs 1.MRS. NAHID SHAFIQUE QURESHI 2.MR. SHAFIQUE AKHTAR QURESHI	MAHERNOSH HUMRANWALA
2	SUIT	7849/04 C/S 186/20 N/M 365/15	MR VIDYASAGAR SAH Vs SURVIVAL SYSTEMS LTD	MS.DH LAW ASSOCIATES RMG LAW ASSOCIATES
3	SUIT	2684/14 N/M 297/20	MR. BHARAT K. MEHTA Vs 1.AGIO PHARMACEUTICAL S LIMITED 2.MR.MADHUSUDA N RUIA 3.MR. PANKAJ NANDKISHOR CHANDAK AND ORS	MR.RAHUL KARNIK